

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

M.A. No. 2462/2017
O.A. No. 609/2014
M.A. No. 880/2016
M.A. No. 1394/2016
M.A. No. 1806/2014

New Delhi, this the 4th day of September, 2017

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MS. NITA CHOWDHURY, MEMBER (A)**

1. Manoj Pandey, aged about 38 years
S/o Shri Goverdhan Pandey,
R/o A-1/20B, Sewak Park Extn.
Rama Park, Uttam Nagar,
New Delhi-110059.
2. Kamal Singh, aged about 36 years,
S/o Sh. Rajbar Singh
R/o 16-C, Pocket-D, SFS Flats,
Mayur Vihar Phase-III,
Delhi-110096.
3. Hemant Kumar, aged about 37 years
S/o Late Baleshwar Jha,
R/o House No. 29, Krishna Apartment
Shalimar Bagh, Delhi-110088.

(All the above 3 Applicants are presently working as Office Superintendent-cum-Accountant in AICTE, 7th Floor, Chanderlok Building, Janpath, Connaught Place, New Delhi-110001)

.. Applicants

(By Advocate: Shri S.K. Das)

Versus

1. All India Council for Technical Education
(A Statutory Body of the Government of India)
7th Floor, Chanderlok Building,
Janpath, Connaught Place, New Delhi-110001
Through its Chairman.
2. Administrative Officer,
All India Council for Technical Education
(A Statutory Body of the Government of India)
7th Floor, Chanderlok Building,
Janpath, Connaught Place, New Delhi-110001
3. Shri Girish Kumar Bhasin
Office Superintendent.cum. Accountant
AICTE, 7th Floor, Chanderlok Building,
Janpath, Connaught Place, New Delhi-110001
4. Shri Subba Rao Kothuri
Office Superintendent-cum-Accountant
AICTE, 7th Floor, Chanderlok Building,
Janpath, Connaught Place, New Delhi-110001
5. Shri Yogesh Kumar Wadhawan
Office Superintendent-cum-Accountant
AICTE, 7th Floor, Chanderlok Building,
Janpath, Connaught Place, New Delhi-110001
6. Mr. Akhilesh Kumar Singh,
Office Superintendent-cum-Accountant
AICTE, SCRO,
1st Floor, Old BICARD Building
Jawaharlal Nehru Technological University
MASB Tank, Hyderabad (Andhra Pradesh)-500076

.. Respondents

(By Advocate : Shri B.P. Sharma for Shri Anil Soni for R-1&2,
Shri Ajesh Luthra for R-3 and Ms. Babita Kushwaha
for Shri Shashank Shekhar for R-4 & 5)

ORDER (ORAL)**By Mr. V. Ajay Kumar, Member (J)**

Shri S.K. Das, who appeared on behalf of the applicants, submits that he has instruction from the applicants to withdraw the O.A. Accordingly, the O.A. is dismissed as withdrawn.

2. In view of the final orders passed in the O.A., all the pending MAs stand disposed of. No order as to costs.

(Nita Chowdhury)
Member (A)

(V. Ajay Kumar)
Member (J)

/Jyoti /